

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION No. 75 of 2024**

IN THE MATTER OF:

Md. Naheem Pasha.

...Applicant(s)

AND

Mancherial District Collector and Ors.

...Respondent(s)

**REPORT OF THE 3RD RESPONDENT – MANCHERIAL MUNICIPAL
COMMISSIONER (MANCHERIAL)**

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Place: Chennai

Date: 09.09.2024



Mrs. H. Yasmeen Ali,
Counsel for the 3rd Respondent.

SUBMISSION OF REPORT TO THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI IN O.A. 75 OF 2024 (SZ) [Earlier OA No.765 of 2023 (PB)] BASED ON THE LETTER PETITION RECEIVED REGARDING LARGE AMOUNT OF SMOKE AND TOXIC FUMES - FROM ANDALAMMACOLONY DUMPING YARD, MANCHERIAL TOWN.

1. Bio Mining of Legacy Waste:

The Mancherial Municipality has initiated the bio-mining process to address the legacy waste issue in Andalamma Colony. Bio-mining offers a sustainable and eco-friendly approach to waste management, which is crucial for reducing landfill dependency and minimizing environmental pollution. This method not only helps in effective waste management but also contributes to the overall health of the ecosystem.

a. Challenges Due to Monsoon Season:

However, the ongoing monsoon season and the frequent rainfall within the municipal limits have posed significant challenges to the bio-mining operations. The persistent rain has created conditions that are less conducive to the bio-mining process, impeding progress and efficiency.

b. Plan for Completion:

We anticipate that once the monsoon season concludes, we will be able to resume and complete the bio-mining process effectively. Our office is committed to ensuring that the bio-mining of the legacy waste in Andalamma Colony is completed promptly after the rainy season ends.

We will continue to monitor the situation closely and take all necessary steps to mitigate any further delays caused by the weather conditions. A detailed progress report will be provided upon resumption of normal operations.

2. Current Status:

At present, the dumping yard is not experiencing any incidents of fire. This is a positive development, and we are committed to maintaining this safety protocols.

Precautionary Measures:

Municipality has implemented a series of precautionary measures to mitigate any risks associated with the dumping yard:

- a. **Regular Monitoring:** We have established a routine inspection schedule to monitor the site for any signs of potential fire hazards or other issues.
- b. **Waste Management Practices:** We are enforcing strict waste segregation and management practices to minimize the risk of spontaneous combustion.
- c. **Training and Awareness:** Personnel working at the site are trained in fire safety protocols and emergency response procedures.

3. Future Plans:

Mancherial Municipality is committed to using the dumping yard in a sustainable and environmentally responsible manner. We understand the concerns regarding large smoke and toxic fumes emissions from the dumping yard and are taking immediate action to mitigate these issues. Our Plan includes

- a. Implementing waste segregation and recycling programs to minimize waste sent to the dumping yard
- b. Collaborating with local communities and stakeholders to ensure transparency and accountability

We are dedicated to ensuring the dumping yard is managed in a way that protects public health and the environment.

Encl(): Copy of Report submitted by the Joint Committee to the Hon'ble National Green Tribunal, New Delhi in O.A. No. 765 of 2023.


(Alle Maruthi Prasad)

COMMISSIONER
Mancherial Municipality

REPORT OF THE JOINT COMMITTEE CONSTITUTED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI IN O.A. 765 OF 2023 BASED ON THE LETTER PETITION RECEIVED REGARDING LARGE AMOUNT OF SMOKE AND TOXIC FUMES FROM ANDALAMMACOLONY DUMPING YARD, MANCHERIAL TOWN.

It is to submit that the Hon'ble NGT, New Delhi has registered an Original Application (OA) viz., No 765 of 2023 on the basis of the letter petition received regarding large amount of smoke and toxic fumes from the Andalamma colony dumping yard, Mancherial town.

It is alleged that Mancherial Municipality has no garbage dumping yard and can't find a place to set it up. The DRCC was converted into dumping yard and the garbage is catching fire during the summer emitting smoke which is spreading for a kilometer. Stench emanating from the dump yard is bothering the people.

The above case came up for hearing before the Hon'ble NGT (PB) on 24.01.2024 and the Tribunal has constituted a Joint Committee comprising of Representatives from the following Offices:

- I. Telangana State Pollution Control Board**
- II. Municipal Commissioner, Mancherial and**
- III. District Collector, Mancherial.**

The Hon'ble NGT directed the Joint Committee to verify the factual position and suggest appropriate remedial action. It was directed to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due course of law.

Further, it was directed that the matter shall be listed before the Southern Zone Bench of the Tribunal at Chennai.

Accordingly, a Joint Committee was constituted with the following members:

1. B. Rahul, IAS, Additional Collector (Local Bodies) (Representative of District Collector, Mancherial)
 2. A. Maruthi Prasad, Municipal Commissioner, Mancherial Municipality
 3. Sri G Hanumantha Reddy, Joint Chief Environmental Engineer, Zonal Office, RC Puram, Telangana State Pollution Control Board
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As per the directions of the NGT, On 01-04-2024 the Joint Committee has conducted inspection of the area alleged in the petition to ascertain the facts and the following report is submitted

Observations of the Committee:

1. During the site inspection, it was brought to the notice of the Joint Committee that the Municipal Solid Waste (MSW) is being dumped at the 2.00 acre land parcel in Andalamma Colony, Ward 9, Mancherial Municipality since 2000. Efforts were made to establish Municipal Solid Waste Processing facility at 4 acres of land parcel identified in Hazipur Mandal, Pocham Pahad village shivar but in view of objection from the villagers, the same could not be established. Resistance from locals was also faced while trying to establish plant at Andalamma colony of Old Mancherial. In view of having no other option, the MSW was being dumped in the present place.
2. It was informed that, about 45 MT of MSW is being generated in the Municipality per day and as a permanent solution, Mancherial Municipality has made effort to identify suitable Land in another place for establishment of municipal Solid waste Management.
3. During inspection of the dump yard at Andalamma Colony on 01.04.2024 at 12:30 PM, no fires/ smoke was observed emanating from the dump yard. A working borewell is noticed at the site and it was informed that it is being used to douse the fires. Also, 2 no of water tankers were stationed on stand-by to immediately douse the fires, if any. Further, the concerned officials have informed that certain miscreants are setting the dump on fire to cause unrest in local inhabitants to prevent which a watchman has been stationed shift wise 24 x 7 at the dump yard.

Photographs:





4. The Committee further interacted with the applicant Sri.MD. Nayeem Pasha,local residents and establishments.
5. The Telangana State Pollution Control Board has issued Consent for Establishment (CFE) on 31.01.2023 for Remediation and Reclamation of legacy dumpsite through Bio mining of of Mancherial Municipality, Andalamma Colony. As per the time bound action plan, it is estimated that the site shall be biomined by end of September Month 2024 and work has already started

I. **Concluding Remarks**

Based on the field observations and interactions, the following concluding remarks are submitted:

1. The Municipality is presently dumping the MSW in view of its continued efforts to set up MSW processing plants being objected by local residents due to NIMBY (Not in My Back Yard) Syndrome. However, steps will be taken to identify suitable land in another place to establish a Municipal Solid Waste Treatment & Disposal facility within 3 months.

2. The number of vehicles for fire fighting may be increased in view of the ensuing summer season. The watchman shall also maintain the phone number of the nearest fire station to contact in case of emergency, if any.
3. In view of stench complaint from the surrounding residents, feasibility of implementing measures such as covering the fresh waste using tarpaulin, spraying bio-enzymes for odour neutralizing etc may be looked into.
4. In view of setting up the MSW processing plant shall take time, segregation of MSW at source shall be ensured along with encouraging home composting etc., to reduce the burden on the dump-yard till such time. The Municipality shall look into solution of disposing the MSW generated at the nearest MSW processing plant of other Municipality, as per feasibility.



JCEE, TSPCB



Municipal Commissioner,
Mancherial



Additional Collector,
Local bodies,
Mancherial District.